



**TRIPURA JUDICIAL ACADEMY
KUNJABAN TOWNSHIP, AGARTALA**

Phone – 03812350005 / E-mail: tja.agt2014@gmail.com / Website : <http://tja.tripura.gov.in>

F. 1(79)-TJA/eCommittee-Trg./2021/1553-97 Dated, Agartala, the 12th March, 2021.

NOTIFICATION

Hon'ble the High Court of Tripura has been pleased to nominate the following UBUNTU cum CIS Master Trainers to conduct the online awareness programme on the topic "*Electronic Case Management Tools (ECMT) for Advocates*" at the District level on 27th March, 2021 at 10:00 am to 01:00 pm as per District wise nomination.

Sl. No.	Name of the UBUNTU cum CIS Master Trainers	Name of the District assigned to the Master Trainers	Participant Advocate Master Trainers
1.	<p>Sri Arindam Pal Judge, Family Court, Unakoti Judicial District, Kailashahar.</p> <p>Sri Hrishikesh Chakraborty, Judge, Family Court, Khowai Judicial District, Khowai.</p>	<p>i. Dhalai Tripura District (07 Nos. of participants),</p> <p>ii. North Tripura District (04 Nos. of participants).</p>	<p><u>Dhalai Tripura District</u></p> <p>1. Sri Indubhusan Deb (Kamalpur Bar) 2. Sri Bibhas Chakraborty (Kamalpur Bar) 3. Sri Subhendu Sarkar (Gandacherra Bar) 4. Sri Dhanit Kumar Reang (Gandacherra Bar) 5. Smt. Pranabi Sinha (Longtharai Valley Bar) 6. Sri Amitabha Debroy (Ambassa Bar) 7. Sri Paritosh Debbarma (Ambassa Bar)</p> <p><u>North Tripura District</u></p> <p>1. Sri Partha Pratim Datta (Dharmanagar Bar) 2. Sri Tapan Kumar Paul (Dharmanagar Bar) 3. Sri Biswa Ranjan Nath (Kanchanpur Bar) 4. Md. Abbas Uddin (Kanchanpur Bar)</p>
2.	<p>Sri Veda Pratim Debbarma, Additional District & Sessions Judge, Court No. 3, West Tripura Judicial District, Agartala.</p> <p>Sri Ashit Debnath, Additional District & Sessions Judge, Sepahijala Judicial District, Bishalgarh.</p>	<p>i. West Tripura District (07 Nos. of participants),</p> <p>ii. Sepahijala Tripura District (04 Nos. of participants).</p>	<p><u>West Tripura District</u></p> <p>1. Sri Diptanu Debnath (Tripura Bar) 2. Sri Saikat Rahman (Tripura Bar) 3. Smt. Riya Chakraborty (High Court Bar) 4. Sri Koomar Chakraborty (High Court Bar) 5. Sri Sovan Mahajan (High Court Bar) 6. Sri Kohinoor Narayan Bhattacharjee (High Court Bar) 7. Sri Kawsik Nath (High Court Bar)</p> <p><u>Sepahijala Tripura District</u></p> <p>1. Sri Sanjit Roy (Sonamura Bar) 2. Sri Abul Khoyer (Sonamura Bar) 3. Sri Manoj Kumar Debnath (Bishalgarh Bar) 4. Sri Rajib Roy (Bishalgarh Bar)</p>

3.	<p>Smt. Debaleena Kilikdar. Additional Commissioner of Departmental Inquiries, Government of Tripura.</p> <p>Sri Sarbajeet Choudhury, DLC and Deputy Secretary, Law, Government of Tripura.</p>	<p>i. Gomati Tripura District (04 Nos. of participants).</p> <p>ii. Unakoti Tripura District (02 Nos. of participants).</p> <p>iii. Khowai Tripura District (02 Nos. of participants).</p> <p>iv. South Tripura District (04 Nos. of participants).</p>	<p><u>Gomati Tripura District</u></p> <ol style="list-style-type: none"> 1. Sri Santanu Das (Amarpur Bar) 2. Sri Abir Sen (Amarpur Bar) 3. Sri Subhajit Deb (Udaipur Bar) 4. Smt. Nandita Mascharak (Udaipur Bar) <p><u>Unakoti Tripura District</u></p> <ol style="list-style-type: none"> 1. Sri Nilanjan Deb (Kailashahar Bar) 2. Sri Debarchan Tarafdar (Kailashahar Bar) <p><u>Khowai Tripura District</u></p> <ol style="list-style-type: none"> 1. Sri Debasish Debnath (Khowai Bar) 2. Sri Sumit Kumar Paul (Khowai Bar) <p><u>South Tripura District</u></p> <ol style="list-style-type: none"> 1. Sri Biswajit Nandi (Belonia Bar) 2. Sri Manik Chakraborty (Belonia Bar) 3. Sri Apan Datta (Sabroom Bar) 4. Sri Radhika Ranjan Basak (Sabroom Bar)
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The nominated Master Trainers shall conduct the online TOT Awareness programme for Advocate Master Trainers of the respective Bar Associations of the Districts assigned to them as per the schedule annexed herewith. The detailed instructions regarding the VC platform and the joining details for the participant advocates of the Bar Associations of the respective Districts shall be issued separately prior to the training programme.

The participant advocate Master Trainers are requested to provide their **Gmail ID and contact numbers (with Whatsapp number)** to the Tripura Judicial Academy in the mail Id :- tja.agt2014@gmail.com immediately.

By order

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I/C Director

Tripura Judicial Academy

Copy to:-

1. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala for His Lordship's kind appraisal.
2. The Secretary to His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala for His Lordship's kind appraisal.
3. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge In-charge of Judicial Education and Training, Agartala for His Lordship's kind appraisal.

4. The Secretary to His Lordship Hon'ble Mr. Justice S.G. Chattopadhyay, Judge, High Court of Tripura, Agartala for His Lordship's kind appraisal.
5. The Secretary attached to the Ld. Registrar General, High Court of Tripura, Agartala.
6. The Member (Human Resources), eCommittee, Hon'ble Supreme Court of India, New Delhi for kind information. (Email: mhr-ecommittee@aj.gov.in).
7. The LR & Secretary, Law, Government of Tripura, Agartala.
8. **The District & Sessions Judge**, South Tripura Judicial District, Belonia/ Gomati Tripura Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar/North Tripura Judicial District, Dharmanagar/ Khowai Judicial District, Khowai/ Sepahijala Judicial District, Sonamura/ Dhalai Judicial District, Ambassa. **They are requested to circulate the same among the Ld. Secretaries of the respective Bar Associations and the nominated Advocates of the concerned Bar Association for information and necessary action.**
9. The Commissioner of Departmental Inquiries, Government of Tripura, Agartala for kind information.
10. The Registrar (Judicial), High Court of Tripura, Agartala.
11. The Registrar (Admn., P&M), High Court of Tripura, Agartala.
12. The Joint Registrar, High Court of Tripura, Agartala.
13. The Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura is requested to issue necessary instructions to the System Officers/ System Assistants of eCourts Services, High Court of Tripura to provide all necessary technical supports to the Judicial Officer Master Trainers and the participant Advocate Master Trainers during the training period.
14. **Sri. Arindam Pal**, Judge, Family Court, Unakoti Judicial District, Kailashahar for information and necessary action. He is requested to conduct the training programme and to submit the Training Completion Report through email to the Tripura Judicial Academy immediately after completion of the training programme.
15. **Sri Hrishikesh Chakraborty**, Judge, Family Court, Khowai Judicial District, Khowai for information and necessary action. He is requested to conduct the training programme and to submit the Training Completion Report through email to the Tripura Judicial Academy immediately after completion of the training programme.
16. **Sri Veda Pratim Debbarma**, Additional District & Sessions Judge, Court No. 3, West Tripura Judicial District, Agartala for information and necessary action. He is requested to conduct the training programme and to submit the Training Completion Report through email to the Tripura Judicial Academy immediately after completion of the training programme.
17. **Sri Ashit Debnath**, Additional District & Sessions Judge, Sepahijala Judicial District, Bishalgarh for information and necessary action. He is requested to conduct the training programme and to submit the Training Completion Report through email to the Tripura Judicial Academy immediately after completion of the training programme.
18. **Smt. Debaleena Kilikdar**, Additional Commissioner of Departmental Inquiries, Government of Tripura, Agartala for information and necessary action. He is requested to conduct the training programme and to submit the Training Completion

Report through email to the Tripura Judicial Academy immediately after completion of the training programme.

19. **Sri Sarbajeet Choudhury**, DLC and Deputy Secretary, Law, Government of Tripura, Agartala for information and necessary action. He is requested to conduct the training programme and to submit the Training Completion Report through email to the Tripura Judicial Academy immediately after completion of the training programme.
20. The Secretary, High Court Bar Association, Agartala with request to inform all the participant Advocates of High Court Bar Association.
21. The Secretary, Tripura Bar Association/ Kamalpur Bar Association/ Gandacherra Bar Association/ Longtharai Valley Bar Association/ Ambassa Bar Association/ Dharmanagar Bar Association/ Kanchanpur Bar Association/ Sonamura Bar Association / Bishalgarh Bar Association/ Amarpur Bar Association/ Udaipur Bar Association/ Kailashahar Bar Association/ Khowai Bar Association/ Sabroom Bar Association/Belonia Bar Association with a request to inform all the participant Advocates of their respective Bar Association for participation in the said programme.
22. The System Analyst, High Court of Tripura, Agartala for uploading the said notification in the official website of the High Court of Tripura as well as Tripura Judicial Academy alongwith the schedule of the Training programme.
23. The Superintendent, Establishment Section, High Court of Tripura to keep copies of this notification in the personal files of the officers concerned.


12-03-2021
I/C Director
Tripura Judicial Academy

ECT-003-2021-(3rd Phase)

Online TOT Awareness Programme for Advocate Master Trainers (Duration 3 hrs)

Topic: Electronic Case Management Tools (ECMT) for Advocates

On

27.03.2021

Duration	Topic
10.00 AM to 10.05 AM	Opening remarks by one of the Judicial Officer Master Trainers.
10.05 AM – 10.15 AM	Overview of eCourts project Introduction about eCommittee Role of Advocate as a Game Changer Key take aways of this training eCourts project getting Digital India Award 2020
10.15 AM to 10.35 AM	Electronic Case Management Tools for Advocates eCourts related Websites eCommittee website(https://ecommitteesci.gov.in/) NJDG(https://njdg.ecourts.gov.in/njdgnew/index.php) eCourts services (https://services.ecourts.gov.in/ecourtindia_v6/) District Court Websites (https://districts.ecourts.gov.in/) How to get eCourts services 24 x 7 Cause list/Judgments/Orders/Case Status Automatic receipt of SMS and eMail on Court listing, SMS Push And Pull services Benefits of registration of Advocates in Court CIS
10.35 AM – 10.55 AM	eCourts services mobile app for Advocates Case Management: Get Case status/causelist/orders My Cases/ Export and Import QR scan option and its utility for Advocates
10.55 A.M-11.15 A.M	TEA BREAK

11.15 AM - 11.35 AM	<p>Service Delivery in Court Complexes:</p> <p>eSewa Kendra Kiosks Digital display boards</p> <p>Other eServices:</p> <p>Online certified copies</p>
11.35 AM - 11.55 AM	<p>eFiling - the digital on line filing process</p> <p>Registration of Advocate in eFiling website. Steps to eFile a case. Advantages of eFiling Case portfolio management Know the case status any time</p>
11.55 AM - 12.15 PM	<p>Virtual courts -Payment of online fine. ePayment portal of court fee, Fine, civil deposits. NSTEP -National Service and Tracking of Electronic Processes</p>
12.15 PM - 12.35 PM	<p>How to appear in Video Conferencing How to scan the document and make PDF Making Accessible PDFs Uploading documents</p>
12.35 PM - 12.45 PM	<p>Help desk for Advocates (if available in High court it can be informed) Help Manuals & Videos in Regional Languages</p>
12.45 PM - 1.00 PM	<p>Interaction & Feedbacks</p>